Renovation of old power plants

3672. SHRIMATI SHOBHANA BHARTIA: Will the Minister of POWER be pleased to state:

- (a) whether Government has undertaken the task of renovation, modernization and life extension of old and inefficient power plants in the country;
 - (b) if so, the details thereof;
- (c) whether there has been delay in carrying out the modernization works of the various power plants;
 - (d) if so, the reasons therefor; and
- (e) the corrective measures being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Central Electricity Authority (CEA) has prepared "National Perspective Plan" for Renovation and Modernization (R&M) and Life Extension and Uprating (LE&U) of old and inefficient power plants upto 2016-17. In the Perspective Plan, 53 thermal units (7318 MW) for LE works and 76 thermal units (18965 MW) for R&M work for 11th Plan and 72 thermal units (16532 MW) for LE works and 23 thermal units (4971 MW) for R&M work for 12th Plan have been identified.

- (c) to (e) As per information available with CEA, the R&M works have been taken up by various power utilities and in some cases, there is some delay due to following reasons:
- (i) Non-availability of funds with State Electricity Boards (SEBs).
- (ii) Non-availability of dedicated R&M teams.
- (iii) In power deficit utilities hesitate to take longer shut down for undertaking LE works.
- (iv) Delay in supplies of equipment.
- (v) Shortage of Balance of Plant suppliers/contractors in the country.
- (vi) Delays in resolving the inter-state problems in some cases.

Ministry of Power and CEA are making following efforts to expedite R&M/LE activities:

- (i) Meetings and correspondences with power utilities, work executing agency and equipment manufacturers.
- (ii) Frequent site visit by CEA Engineers.
- (iii) Technology input by CEA/National Thermal Power Corporation (NTPC).
- (iv) Funds availability as loan through Power Finance Corporation (PFC) and Rural Electrification Corporation (REC).

Closure of hydro power projects in Uttarakhand

†3673. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of POWER be pleased to state:

- (a) whether any proposal for providing a power package for compensation and meeting the power requirements of Uttarakhand is under Government's consideration in view of its decision to close various proposed and under construction hydro electric projects on the Ganga from Gomukh to Uttarkashi in the State;
 - (b) if not, the reasons therefor;
- (c) whether any proposal is under consideration for increasing the power supply quota for the State from the central pool and providing subsidy therefor; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The Hon'ble Chief Minister of Uttarakhand has requested for providing 2000 MW free electricity to the State from the Central quota, in case Central Government stops construction of hydro electric projects due to environmental aspects. In this connection, it has been conveyed that it is not feasible to allocate 2000 MW free power to Uttarakhand from the Central Generating Stations (CGSs) as allocation of share from Central Sector power station is generally done in accordance with the formula for allocation of power, which is being treated as guideline for allocation of power from new Central Sector power stations since April, 2000. The formula provides for allocation of

[†]Original notice of the question was received in Hindi.